

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3424
ANSWERED ON:14.08.2000
FOETAL DEATHS
ASHOK KUMAR PATEL

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government have any proposal to launch campaign to check the foetal deaths in the country;
- (b) if so, the details thereof, State-wise; and
- (c) the comprehensive datas in regard to foetal deaths committed in the country during each of the last three years?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (PROF. RITA VERMA)

(a)&(b): With a view to regulate and prevent the misuse of modern pre-natal diagnostic techniques, which often follows detection and selective abortion of female foetus, the Pre- natal Diagnostic Techniques (Regulation and Prevention of Misuse) Act, 1994 has been enacted, in the country, with effect from 1st January, 1996. Disclosure of the sex of the foetus is strictly prohibited under this Act. The implementation of the Act, rests with the State Government and Union Territory Administration, concerned.

Creating awareness about the provisions of the Pre- natal Diagnostic Techniques (Regulation and Prevention of Misuse) Act, has been included as one of the IEC activities. Non-Governmental organisations are also being involved to create awareness about the provisions of the said Act through workshops and seminars in various States.

(c): The details of State and UT wise incidence of foeticides registered during 1997 to 1999 is annexed.

INCIDENCE OF FOETICIDE DURING 1997 TO 1999

S.N	STATE/UT	1997	1998	1999
1.	ANDHRA PR.	0	0	3
2.	ARUNACHAL PR.	1	0	0
3.	ASSAM	0	0	0
4.	BIHAR	1	2	4
5.	GOA	0	0	0
6.	GUJARAT	0	1	7
7	HARYANA	3	12	9
8.	HIMACHAL PR.	1	1	1
9.	JAMMU & KASHMIR	0	1	1
10.	KARNATAKA	0	0	0
11.	KERALA	0	0	0
12.	MADHYA PR.	21	12	17
13.	MAHARASHTRA	19	25	13
14.	MANIPUR	0	0	0
15.	MEGHALAYA	0	0	0
16.	MIZORAM	0	0	0
17.	NAGALAND	0	0	0
18.	ORISSA	0	0	0

19.	PUNJAB	0	2	3
20.	RAJASTHAN	3	4	3
21.	SIKKIM	0	0	0
22.	TAMIL NADU	0	0	0
23.	TRIPURA	0	0	0
24.	UTTAR PRADESH	0	0	0
25.	WEST BENGAL	0	0	0

TOTAL (STATES)	52	60	61
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26.	A&N ISLANDS	0	0	0
27.	CHANDIGARH	2	0	0
28.	D&N HAVELI	0	0	0
29.	DAMAN & DIU	0	0	0
30.	DELHI	3	2	0
31.	LAKSHADWEEEP	0	0	0
32.	PONDICHERRY	0	0	0

TOTAL (UTS)	5	2	0
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TOTAL (ALL INDIA)	57	62	61
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